

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 24.06.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.A.15024/2019	K.L. Prabhakar	A.H.
2	Misc.15007/2017	Sunil K.	M.C.S.
3	M.A.15091/2019	R.T.N.	M.R.
4	R.A.15025/2018	H. D.	K.T.D.
5	R.A.15029/2018	K.N.M.	K.T.D. K.N.S.
6	R.A.15022/2018	A.R.S.R.	D.S.P.
7	R.A.15045/2018	A.R.S.R.	D.S.P.
8	R.A.15044/2017	S.K.S.	M.S.
9	M.A.15001/2020	D.B.A.	R.T.N
10	M.A.15002/2020	D.B.A.	R.T.N
AFTERNOON SESSION			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	P& SC 15014/2019	L.K.R.	.
2	M.A.15074/2019	R.T.N.	M.G.P.
3	Crl.A. 15003/2019	G.M.	P.P.
4	Crl.A. 15005/2019	Manjunath B.R.	P.P.
JUDGMENTS/ORDERS			
5	R.A.15028/2019	D.N.J	
6	Crl.Misc.15057/2020	C.L.V.	P.P.
7	Crl.Misc.15058/2020	C. Rajagopal	P.P.
8	Crl.Misc.15069/2020	R. Chandrashekar	P.P.
9	Crl.Misc.15071/2020	S. Shankarappa	P.P.
10	Crl.Misc.15074/2020	Harish S.	P.P.

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 24-06-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 193/20	Krishnappa V/s Kadiramma
2.	O.S. 1929/06	Rajashckaraiah V/s Patalappa
3.	L.A.C. 9/15	Buddamma V/s S.L.A.O
4.	R.A. 12/20	Islamic Institute of Technology
5.	O.S. 135/18	Nagarathnamma V/s Narayanaswamy
6.	O.S. 390/20	Munishamigowda V/s Mallesh
7.	O.S. 210/20	Anand V/s Lakshamma
8.	O.S. 55/20	Sathish Kumar V/s Mariyappa
9.	O.S. 54/20	Sathish Kumar V/s Venkataramanappa
10.	O.S. 52/20	Sathish Kumar V/s Muniainappa
AFTERNOON SESSION		
11.	O.S. 53/20	Sathish Kumar V/s Sharadamma
12.	O.S. 492/16	Lokesh V/s Manjulamma
13.	O.S. 175/11	Anjinamma V/s Anjinamma
14.	O.S. 551/06	Mahendra V/s Narayanappa
15.	O.S. 531/08	Shamanna V/s Narayanappa
New Suits		
16.	O.S. 411/20	Munithayamma V/s Ramanjinappa
17.	O.S. 413/20	Harish V/s Chikkakempaiah
18.	O.S. 415/20	Shashikumar V/s Narasimhappa
19.	O.S. 417/20	Master David V/s Chikka Akkayamma
20.	O.S. 421/20	Chikkanna V/s Venkatalakshamma

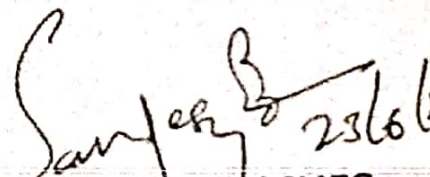
N. Dil

(B.DILEEP KUMAR)
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 24-06-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>NEW SUIT</u>
1. O.S.681/2008	1.O.S.256/2020
2. O.S.773/2008	2.O.S.257/2020
3. O.S.375/2009	3.O.S.258/2020
4. O.S.403/2011	4.O.S.259/2020
5. O.S.437/2011	5.O.S.260/2020
6. O.S.307/2008	6.O.S.261/2020
7. O.S.271/2018	<u>CRIMINAL</u>
8. Cmis 110/2020	7.Cr.No.35/2020 Bagluru P.S
9. PCR /2020 (Abdul Rashid V/s Hazra Bi and Others)	8.Cr.No.37/2020 Bagaluru P.S
10.Cr.No.33/2020 Devanahalli P.S	9.Cr.No.16/2020 Bagaluru P.S
	10.Cr.No.63/2020 Bagaluru P.S


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated
12-06-2020 issued by the Hon'ble High Court of Karnataka.